

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA)/ 03/BB/ 2017	-	Hearing	230-232	CSR India Pvt. Ltd. & 2 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. Latha Parimalavada. Official Liquidator,

[Signature]
Dok

2. Rashmi Deshpande } Petitioners
3. Shilpi Jain } Advocate

[Signature]

3. Registrar companies. ROC

[Signature]

P.T.O.

Counsel for petitioner is present. Dy. OL from OL office is present. Smt. Prema Hattil, Standing Counsel for ROC and RD is present. Petitioner counsel reported that the OL has appointed a Chartered Accountant. Dy. OL has filed a report. She reported that already a Chartered Accountant was appointed by the OL. OL has filed a petition bearing No.96/17 seeking permission of this Tribunal to appoint a Chartered Accountant. However, since a Chartered Accountant is already appointed, the petition may be treated as closed. Therefore, there is no need for any order on petition No.96/17.

The Petitioner Company is directed to pay the fee of the Chartered Accountant as per Rules. ROC has filed his report.

For filing objections and for hearing, list it on 10.08.2017.

MEMBER (J)

MEMBER (T)